

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2016

Dated: 29th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sihor Steel Rerolling Mills Association ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.09.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/js